

TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL
NEW DELHI

No.1/Judl/Misc./TDSAT/2012

Dated: 15.03.2018

NOTICE

Reference is invited to notice of even no. dated 08.12.2018 regarding payment of fee for filing appeal, petition, Misc. Application, Review Application, Execution Application etc. by way of e-payment. In this connection it is clarified that Non Tax Receipt Portal at website www.bharatkosh.gov.in can also be utilized for e-payment besides link of e-payment available at TDSAT's website i.e. www.tdsat.gov.in.


15/3/18
Desk Officer

Copy to:-

1. Notice Board, TDSAT
2. Web-site, TDSAT

TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL
NEW DELHI

No. 1/Judl/Misc./TDSAT/2012

Dated: 08.12.2017

NOTICE

All counsel/party(s) are hereby informed that the payment of fee in respect of Appeal/Petition/M.A./R.A./E.A. (i.e. Rs. 10,000/-, Rs. 5,000/- & Rs. 1,000/-, respectively, in each matter) and other payment of Penalty, Certified/un-certified copy of document (@ Rs. 3/- & Rs. 2/- per page, as applicable) etc. in TDSAT would be accepted only by e-payment mode with effect from 01.01.2018. To facilitate this, a link and helpline under e-payment is available on TDSAT website i.e. tdsat.gov.in .

The current practice of payment of fee by Demand Draft etc. shall also continue till 31.12.2017 to facilitate smooth transition to e-payment mode.


08/12/2017
Desk Officer

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